APPLICATIONS PUNDING WITH GOVERNMENT FOR ISSUE OF LICENCES FOR INDIGINOUS TRACTORS

*310. DR. SALIG RAM:

SHRI KRISHAN KANT:

SHRI RAJENDRA PRATAP SINHA:

SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMEN । श्रीद्योगिक विकास मंत्री be pleased to state:

- (a) whether a large number of applications are pending with Government for the issue of licences for the production of various types of indigenous tractors; and
- (b) if so, the reasons for which Government have not been able to take a decision in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/ ग्रौद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY):

- (a) and (b) Out of the six parties who have submitted applications for manufacture of tractors of indigenous design, five have been granted letters of intent. The application of the sixth party is in an advanced stage of consideration. The letters of intent issued in the five cases will be converted into industrial licences after the proto-types of the tractors have been found to be satisfactory as a result of tests carried out at the Fractor Testing and Training Station at Budni.
- *311. [Transferred to the 10th August 1971.]
- *312. [Transferred to the 12th August 1971.]
- *313. [Transferred to the 12th August 1971.]

SURVEY REPORT ON BHADRACHALAM KOVVUR LINE

*314. SHRI M. V. BHADRAM: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

- (a) whether the survey report on Bhadrachalam Kovvur line has been received by Government; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्रो (SHRI MOHD. SHAFI QURESHI): (a) No. Sir.

(b) Does not arise.

) (a)

ELIGIBILITY OF UNTRAINED TEACHERS FOR CLASSIFICATION AS TRAINED TEACHERS

*315. SHRI JAGDISH PRASAD MA-THUR

SHRI CHANDRAMOULI JAGAR-LAMUDI:

DR. B. N ANTANI:

Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

- (a) how many years of service an untrained teacher is required to put in before being considered equivalent to a trained teacher as per the existing Railway Rules;
- (b) what is the number of the teachers who have been classified as trained teachers by virtue of their completing the prescribed period of service during the last three years;
- (c) whether these teachers are considered to be eligible for the posts in higher grades also; and
 - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) For posts in scale Rs. 300—600 (Revised), an untrained teacher who is M \ /M.Sc. should have 3 years' college experience of 7 years' school experience and for posts in scale Rs. 220—500. (Revised), an untrained teacher who is B.A./B.Sc. should have 5 years' teaching experience.

- (b) Information is being collected and will be laid on the Table of the Sabha.
- (c) Yes Sir, provided they possess the requisite qualifications prescribed for the posts in higher grades.
 - (d) Does not arise.

RIPORT OF COMMITTEE ON ANDHRA SCIENTIFIC COMPANY

*316. SHRI K P. MALLIKARJUNUDU: SHRI M. V. BHADRAM:

Will the Minister of INDUSTRIAL DEVELOPMENT / श्रौद्योगिक विक.स मंत्री be pleased to state:

(a) whether any report has been received by the Government of India from the Committee set up under section 15 of the Industrial Development and Regulation Act in respect of the affairs of the Andhra Scientific Company at Machil patnam in Andhra Pradesh; and

(b) if so, what action has been taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMEN 1 / ब्रीच्योगिक विकास मंद्रो (SHRI MOINUI HAQUE CHOUDHURY):

(a) Yes, Sit.
(b) The recommendation of the Investigating Committee is under examination of the Government.